

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-OCW-120/2020)**

**IN**

**FIRST APPEAL NO. 288 OF 2004.**

Ashok J. Chodankar(Dec.)Thr. LRs. .... Applicants.

Vs

Laximi Sinary(Dec.) Thr. LRs. and ors. .... Respondents

Shri Ravi Anand, Advocate for the Applicant.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 16<sup>th</sup> September 2020.**

**P.C.**

Issue notice to the respondents returnable on 23.9.2020. The applicants are permitted to take private notice as well.

**DAMA SESHADRI NAIDU, J.**

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